

THE CONTROL OF SHIPPING (CONTINUANCE)
ACT, 1956

ACT No. 10 OF 1956

An Act to continue the Control of Shipping Act, 1947, for a further period.

[21st March, 1956]

BE it enacted by Parliament in the Seventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Control of Shipping (Continuance) Act, 1956.

Amendment of section I. 2. In sub-section (3) of section 1 of the Control of Shipping Act, 1947, for the figures "1956", the figures "1958" shall be substituted. ^{26 of 1947.}